

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(25) C.P.(I.B)-896/9/(MB)/2017  
MA 814/2018

CORAM: Present : SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 10.09.2018

NAME OF THE PARTIES: Sayali S Rane  
V/s  
Citrus Check Inss Ltd.

SECTION OF THE COMPANIES ACT: 9 OF INSOLVENCY AND BANKRUPTCY  
CODE, 2016.

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**ORDER**

1. The Learned Representatives of RP and Applicant in MA are present.
2. The matter is adjourned to **11.09.2018**.

SD/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

**10.09.2018.**  
HHS